

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH
COURT- V

36) C.P. (IB)/819(MB)2022

CORAM:

SMT. ANURADHA SANJAY BHATIA
Member (Technical)

SHRI H. V. SUBBA RAO
Member (Judicial)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **11.11.2022.**

NAME OF THE PARTIES: THERMAX SUSTAINABLE ENERGY
SOLUTIONSLIMITED

UNDER SECTION 59 OF THE COMPANIES ACT, 2013

ORDER

Due to paucity of time, the matter could not be heard. List this matter on
21.12.2022.

SD/-

ANURADHA SANJAY BHATIA
Member (Technical)

SD/-

H. V. SUBBA RAO
Member (Judicial)

/K/